

ITEM NO.101

COURT NO.9

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1758/2012

AMAR SINGH

Appellant(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

WITH

Cr1.A. No. 1757/2012 (II-A)

Cr1.A. No. 946/2015 (II-A)

Cr1.A. No. 1491/2018 (II-A)

(FOR CONDONATION OF DELAY IN FILING ON IA 57627/2018)

Date : 18-02-2020 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s)

Mr. Bharat Singh, Adv.

Mr. Amit Pawan, AOR

Mr. Suraj Prakash Pandey, Adv.

Mr. Abhijeet Pandore, Adv.

For Respondent(s)

Mr. Arjun Garg, AOR

Mr. R.K. Rathore, Adv.

Mr. Rahul Kaushik, AOR

UPON hearing the counsel the Court made the following

O R D E R

A request has been made on behalf of learned counsel for the appellant that the matters may be adjourned on the ground of personal difficulty.

The matters are adjourned for two weeks.

(MEENAKSHI KOHLI)  
AR-CUM-PS

(RENU KAPOOR)  
COURT MASTER